

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

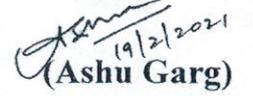
OFFICE ORDER

03/SKS/JM/131/NGTD/2020 /67

Dated : 19 February, 2021

In the light of directions of the Hon'ble Supreme Court of India contained in order dated 27.11.2020 in **WP (C) No. 804 of 2020** titled **Madras Bar Association v. Union of India** and in order dated 05.01.2021 in **WP (C) No. 1235/2017** titled **NGT Bar Association v. Union of India**, Hon'ble Mr. Justice S. K. Singh shall continue to hold office till the age of sixty seven years, subject to any orders of the Central Government or the Hon'ble Supreme Court of India.

This issues with the approval of Hon'ble the Chairperson.


(Ashu Garg)

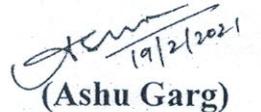
Registrar General

To,

**HJM Mr Justice Sheo Kumar Singh
NGT, PB, New Delhi**

Copy to :-

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial Members and Hon'ble Expert Members
3. PA to Registrar General, NGT, PB
4. Ld. Registrars, Zonal Benches
5. Economic Advisor (P&L Div), MoEF& CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003
6. The Pay & Accounts Officer, MoEF& CC, IPB, New Delhi
7. Ld. Deputy Registrar (Judicial), NGT, PB
8. Assistant Registrar, NGT, PB
9. DCA cum DDO, NGT, PB
10. Consultant (Admin)
11. Computer Section for uploading on NGT website.
12. Guard file
13. Personal File


(Ashu Garg)

Registrar General